

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.05.2018.

PRESENT: 1. Hon'ble member (J) Shri Rajeswara Rao Vittanala,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.180/ 2017	For final hearing & non collecting Notice from the Registry	252(3)	Kamal Farms India Ltd.	Divya Prasad, PCS	ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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30. DIVYA PRASAD
961156623A

Petitioner Company
M/s Kamal Farms India Ltd



ORDER

Ms. Divya Prasad, PCS for Petitioner Company is present.
Await ROC-Karnataka report.
Post the case to 08/06/2018.


MEMBER (J)